

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 246
(IB)-898(ND)/2018

IN THE MATTER OF:

M/s. M+R Logistics (India) Pvt. Ltd	...	Applicant/Petitioner
Versus		
M/s. The Indure Pvt. Ltd.	...	Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 14.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 28.04.2021.


T.S. Singh
(Court Officer)